NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-481 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.11.2017

NAME OF THE COMPANY: Jhunsons Chemicals Vs. Lifeline Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

For the Petitioner:

None

For the Respondent:

None

ORDER

A request for adjournment is made by the Ld. Counsel for the Petitioner.

To come up on 15th November, 2017.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra) Member (J)